

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 30/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: M/s. Rathi Brothers Delhi Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Prayanka Patel</i> <i>Kunal Mehta</i>	<i>Associate.</i> <i>Advocate.</i>	<i>BSP</i>

ORDER

CSA No. 30/230-232/NCLT/MB/MAH/2017
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CSA No. 34/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 08.02.2017.

Sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)